

COMMITTEE ON ABSENCE OF  
MEMBERS FROM SITTING  
OF THE HOUSE

Minutes

SHRI THIRUMALA RAO (Kakinada):  
Sir, I beg to lay on the table Minutes of  
the Fourth and Fifth Sitting of the com-  
mittee on Absence of Members from the  
Sittings of the House held during the  
current Session.

ESTIMATES COMMITTEE

Minutes

श्री विभूति मिश्र (मोतीहारी) : अध्यक्ष  
महोदय, मैं गृह-कार्य मन्त्रालय संघ लोक सेवा  
आयोग—के बारे में प्राक्कलन समिति के 47 वें  
प्रतिवेदन से सम्बन्धित बैठकों के कार्यवाही-  
सारांश सभा पटल पर रखता हूँ।

12.05 hrs.

LEAVE OF ABSENCE FROM THE  
SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on  
Absence of Members from the Sittings of  
the house in their Fifth Report have re-  
commended that leave of absence be  
granted to the following Members for the  
periods indicated against each :—

- (1) Shri V. Y. Tamaskar—  
11th April to 10th May, 1968  
(Fourth Session).
- (2) H.H. Raja Yesvantrao  
M. Mukne—  
12th February to 19th March, 1968  
(Fourth Session).
- (3) Shri A. Nesamony—  
23rd December, 1967  
(Third Session) and  
12th February to 19th April, 1968  
(Fourth Session)

(4) Shri Masuriya Din—  
27th February to 4th April, 1968  
(Fourth Session).

(5) Rani Lalita Rajya Laxmi—  
14th February to 12th April, 1968  
(Fourth Session).

I take it that the house agrees with the  
recommendations of the Committee.

SOME HON. MEMBERS : Yes.

MR. SPEAKER : The Members will  
be informed accordingly.

COMMITTEE ON PUBLIC  
UNDERTAKINGS

Thirteenth Report

श्री डा० ना० तिवारी (गोपालगंज) :  
अध्यक्ष महोदय, मैं अशोक होटल लिमिटेड, नई  
दिल्ली के बारे में सरकारी उपक्रमों सम्बन्धि  
समिति का 12 वां प्रतिवेदन पेश करता हूँ।

12.05½ hrs

\*DEMANDS FOR GRANTS  
1968-69—Contd.

Ministry of Tourism and Civil Aviation

MR. SPEAKER : We are going  
ahead with the Demands fairly well except  
for one or two Demands that we have lost  
because of the UP discussion.

The house will now take up discussion  
and voting on Demand Nos. 75 to 78, 126  
and 127 relating to the Ministry of Tourism  
and Civil Aviation for which 3 hours have  
been allotted.

Hon. Members present in the House  
who are desirous of moving their cut  
motions may send slips to the Table within  
15 minutes indicating the serial numbers of  
the cut motions they would like to move.

\*Moved with the recommendation of the President.